

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, NARNAUL

ORDER

In continuation to this office order dated 10.05.2021, conveyed vide endorsement No. 5969-75 dated 10.05.2021 and extension of complete lock-down in the State of Haryana for one week i.e. 17.05.2021 to 23.05.2021 vide order dated 16.05.2021 conveyed vide No. DMC-SPO-2020/3093 to curtail the spread of Corona Virus, therefore, the following duty roster shall be observed by the Judicial Magistrates / Civil Judges posted in Sessions Division, Narnaul and they will attend the utmost urgent matters during the period **through Virtual Mode**:

SUBORDINATE JUDICIAL OFFICERS AT NARNAUL

S. No	Name of the Judicial Officer	Period of Duty
1	Ms. Arya Sharma, Civil Judge (Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Narnaul	17.05.2021 to 19.05.2021
2	Ms. Neha Goyal, Addl. Civil Judge (Sr. Dvin.)-cum-Judicial Magistrate 1 st Class, Narnaul	20.05.2021 to 23.05.2021

AT SUB DIVISION, MOHINDERGARH

S. No	Name of the Judicial Officer	Period of Duty
1	Sh. Munish Nagar, Addl Civil Judge (Sr. Divn.)-cum-Sub Divisional Judicial Magistrate, Mohindergarh	21.05.2021 to 23.05.2021
2	Sh. Mohd. Imtiyaj Khan, Civil Judge (Jr. Dvin.)-cum-Judicial Magistrate 1 st Class, Mohindergarh	19.05.2021 & 20.05.2021
3	Sh. Sohan Lal Malik, Civil Judge (Jr. Dvin.)-cum-Judicial Magistrate 1 st Class, Mohindergarh	17.05.2021 & 18.05.2021

AT SUB DIVISION, KANINA

S. No	Name of the Judicial Officer	Period of Duty
1	Ms. Mainka Singh, Addl Civil Judge (Sr. Divn.)-cum-Sub Divisional Judicial Magistrate, Kanina	20.05.2021 to 23.05.2021
2	Sh. Viren Kadyan, Civil Judge (Jr. Dvin.)-cum-Judicial Magistrate 1 st Class, Kanina	17.05.2021 to 19.05.2021


Note:

- 1 Only utmost urgent matters shall be entertained and dealt with during lock-down period through virtual mode, by all Officers as assigned by the undersigned and the same will only be disposed off by the concerned Court, including all Addl. Sessions Judges.
- 2 The detailed guidelines issued vide this office order dated 18.04.2021 and conveyed vide endorsement No. 4968-76 dated 18.04.2021 shall also be adhered to.
- 3 The cases already fixed in the Courts during the period w.e.f. 17.05.2021 to 23.05.2021 shall be adjourned by the respective court today itself.
- 4 All other Officers except Duty Magistrates as well as staff attached to them shall work from home and shall not leave the station without prior permission of the undersigned and further they shall also make themselves available immediately as and when their services are required.
- 5 In case of any utmost urgency in the pending matters, the concerned Advocate will mention the name of the Judicial Officer on duty by submitting a separate application and in case any justification will be found, the matter can be heard through virtual mode.
- 6 For reducing footfall in Judicial Court Complexes at Narnaul and Sub Divisions Mohindergarh & Kanina, only one official of each court on rotation duty (except the court on duty) shall remain on duty during the period w.e.f. 17.05.2021 to 23.05.2021 and remaining officials shall work from home.

The said staff working from home shall make themselves available as and when their services are required. No official shall leave the station without prior permission.

- 7 A copy of this order be uploaded on the website of this Court for general information of the Advocates as well as litigants.

Dated: 17.05.2021



District and Sessions Judge,
Narnaul.


Endst: No. 6308-14 /

Dated 17.05.2021 /

Copy forwarded to the following for information and necessary action:

- 1 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 2 All the Judicial Officers posted in Sessions Division, Narnaul.
- 3 The Deputy Commissioner, Mohindergarh at Narnaul.
- 4 The Superintendent of Police, Mohindergarh at Narnaul.
- 5 The District Attorney, Narnaul.
- 6 The Superintendent, District Jail, Narnaul.
- 7 The Presidents, Bar Associations, Narnaul, Mohindergarh and Kanina.

ATTESTED

Superintendent Gr II
O/o District & Sessions Judge
Narnaul
17.05.2021


District and Sessions Judge,
Narnaul. 